

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 116**  
**(CAA)-52(PB)/2020**

**IN THE MATTER OF:**

MGSHAHANI & Co. Delhi Pvt. Ltd.  
And EM GEE ESS Rentals Pvt. Ltd.

..... Petitioners/Applicant

**Under Section 230-232**

**Order delivered on 19.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant  
For the respondent

Mr. Kabir Diwan, Deepak Diwan, Adv.  
Ms. Shankari Mishra and Adv. Apoorva  
Chowdhury Proxy for Adv. Tania Sharma, for RD  
& OL  
Ms. Lakshmi Gurung, Sr. Standing Counsel for  
Income Tax along with Ankit Singh, Adv.

**ORDER**

Since the Applicant counsel is not in a position to appear through virtual hearing, list this matter for hearing on **18.12.2020**.

— Sd —

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

— Sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**